



2025:DHC:8320-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 3032/2023 & CM APPL. 11791/2023**

CT NARESH KUMAR

.....Petitioner

Through: Mr. Ajit Kakkar and Mr. Tejas
Bhonge, Advocates.

versus

UNION OF INDIA AND ORS

.....Respondents

Through: Mr. Vijay Joshi, CGSC with
Mr. Shubham Chaturvedi, Advocate.

Mr. Ajay Pal, Law Officer CRPF, Insp.
Athurv, CRPF, Mr. Ramniwas Yadav,
CRPF.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

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18.09.2025

C. HARI SHANKAR, J.

1. Mr. Ajit Kakkar, learned Counsel for the petitioner submits that his client seeks to withdraw the present writ petition.

2. The petition is accordingly dismissed as withdrawn. Pending application stands disposed of.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

SEPTEMBER 18, 2025/pa